

Securities Appellate Tribunal

IN THE COURT OF :Justice J. P. Devadhar, Presiding Officer/Mr. Jog Singh, Member - I/Dr. C.K.G. Nair, Member - II

Coram - Presiding Officer/Member - 1/Member 2

CIVIL CAUSE LIST OF DATE :11/10/2017 — 10.30 A.M.

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>For Directions</u>				
1	SEBI Appeal	326/2016	Mayank Dhanuka Vs. SEBI	Zal Andyarujina, Sr. Adv. i/b Jayakar and Partners Kumar Desai, Adv i/b Vivek Shah Adv - ELP
2	SEBI Appeal	327/2016	Umang Dhanuka Vs. SEBI	Zal Andyarujina, Sr. Adv. i/b Jayakar and Partners Kumar Desai, Adv i/b Vivek Shah Adv - ELP
3	SEBI Appeal	328/2016	Madan Mohan Dhanuka Vs. SEBI	Zal Andyarujina, Sr. Adv. i/b Jayakar and Partners Kumar Desai, Adv i/b Vivek Shah Adv - ELP
4	SEBI Appeal	329/2016	Neha Dhanuka Vs. SEBI	Zal Andyarujina, Sr. Adv. i/b Jayakar and Partners Kumar Desai, Adv i/b Vivek Shah Adv - ELP
5	SEBI Appeal	330/2016	Bina Devi Dhanuka Vs. SEBI	Zal Andyarujina, Sr. Adv. i/b Jayakar and Partners Kumar Desai, Adv i/b Vivek Shah Adv - ELP
6	SEBI Appeal	331/2016	Rajkumari Dhanuka Vs. SEBI	Zal Andyarujina, Sr. Adv. i/b Jayakar and Partners Kumar Desai, Adv i/b Vivek Shah Adv - ELP
7	SEBI Appeal	332/2016	Nikunj Dhanuka Vs. SEBI	Zal Andyarujina, Sr. Adv. i/b Jayakar and Partners Kumar Desai, Adv i/b Vivek Shah Adv - ELP
8	SEBI Appeal	353/2016	Mr. Prakash Mangilal Surya Vs. SEBI	Prakash Shah, Advocate Shyam Mehta, Sr. Adv. i/b K.Ashar and Co.

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9	SEBI Appeal	358/2016	Mahesh Kumar Khattry Vs. SEBI	Gaurav Joshi,Sr.Adv i/b Pooja S. Sarsar, Advocate Shyam Mehta,Sr.Adv. i/b K.Ashar and Co.
10	SEBI Appeal	359/2016	Prakash Chand Khattry Vs. SEBI	Gaurav Joshi,Sr.Adv i/b Pooja S. Sarsar, Advocate Shyam Mehta,Sr.Adv. i/b K.Ashar and Co.
		MA.No. 301/2016 AND		
11	SEBI Appeal	363/2016	Mr. Arvind Morzaria Vs. SEBI	Prakash Shah, Advocate Kumar Desai, Adv. i/b Tomu Francis, Adv i/b ELP
12	SEBI Appeal	400/2016	Nitin Kumar Didwania Vs. SEBI	Iqbal Chagla,Sr.Adv. i/b. Jaikishan Lakhwani, Adv Shyam Mehta,Sr.Adv. i/b K.Ashar and Co.
13	SEBI Appeal	405/2016	Tarachand Lumbchand Vs. SEBI	Mr. Prakash Shah, Advocate
14	SEBI Appeal	406/2016	Sarad Kumar Jain Vs. SEBI	Mr. Prakash Shah, Advocate
15	SEBI Appeal	407/2016	Mukesh Atal HUF and Others Vs. SEBI	Ashok ChhabraAdvi/bMukesh Atal,AuthorisedAttorney Shyam Mehta, Sr.Adv - K. Ashar and Co.
		MA.No. 351/2016 AND		
16	SEBI Appeal	421/2016	Mr. Ashok Kumar Chowatia Vs. SEBI	Prakash K. Shah, Advocate Mr. Shyam Mehta, Senior Advocate-i/b K.Ashar andCo

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
17	SEBI Appeal	446/2016 MA.No. 378/2016 AND	Jyoti Mahendra Shah and Anr. Vs. SEBI	Ms. Akansha Jain, PCS Shyam Mehta, Sr. Adv. i/b The Law Point
18	SEBI Appeal	460/2016 MA.No. 386/2016 AND	Syncom Formulations India Ltd. Vs. SEBI	Mr.AmitDey,Advocate-i/b- Mindspright Legal Shyam Mehta, Sr.Adv - K. Ashar and Co.
19	SEBI Appeal	463/2016 MA.No. 387/2016 AND	Amit Hasmukhbhai Patel HUF Vs. SEBI	PrakashShah,Advocate-i/bP .K.ShahandAssociates Mr.SaurabhBachhawat,Adv ocate-i/bK.AsharandCo.
20	SEBI Appeal	464/2016	Madanlal Babulal Chowatia Vs. SEBI	Mr.PrakashShah,Advocate-i /bP.K.ShahandAssociates Mr.SaurabhBachhawat,Adv ocate-i/bK.Ashar
21	SEBI Appeal	468/2016	Comfort Intech Ltd. and Others Vs. SEBI	Ankit Lohia, Adv. i/b Joby Mathew and Associates Shyam Mehta, Sr. Adv. i/b K.Ashar and Co.
22	SEBI Appeal	470/2016 MA.No. 16/2017 AND	Sher Singh Agarwal - HUF Vs. SEBI	Prakash Shah,Adv.i/b M/s Prakash ShahandAssociates Pulkit Sukhramani, Adv. i/b The Law Point
23	SEBI Appeal	18/2017 MA.No. 32/2017 AND	Ashish Goel Vs. SEBI	Amit Dey, Adv. i/b Mindspright Legal Kumar Desai,Adv i/b Vivek Shah Adv - ELP
24	SEBI Appeal	36/2017	Shri Naranbhai Panchal Vs. SEBI	Poonam Gadkari,Adv. i/b Juris Matrix Vishal Kanade, Adv. i/b The Law Point

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Sr No.	Case Type	MA.No.	Name of Parties	Name of Advocates
25	SEBI Appeal	MA.No. 33/2017 AND 37/2017	Smt. Chandrikaben Panchal Vs. SEBI	Poonam Gadkari,Adv. i/b Juris Matrix Vishal Kanade, Adv. i/b The Law Point
26	SEBI Appeal	MA.No. 34/2017 AND 38/2017	Shri Rinkeshkumar Panchal Vs. SEBI	Poonam Gadkari,Adv. i/b Juris Matrix Vishal Kanade, Adv. i/b The Law Point
27	SEBI Appeal	MA.No. 35/2017 AND 39/2017	Smt. Jayshreeben Shah Vs. SEBI	Poonam Gadkari,Adv. i/b Juris Matrix Vishal Kanade, Adv. i/b The Law Point
28	SEBI Appeal	MA.No. 36/2017 AND 40/2017	Shri Kirti Shah Vs. SEBI	Poonam Gadkari,Adv. i/b Juris Matrix Vishal Kanade, Adv. i/b The Law Point
29	SEBI Appeal	MA.No. 38/2017 AND 43/2017	Mr. Raj Rattan Vs. SEBI	Mr. Prakash Shah, Advocate Vishal Kanade,Adv i/b The Law Point
30	SEBI Appeal	MA.No. 57/2017 AND 63/2017	Mr. Chirag Maheshkumar Vyas Vs. SEBI	Ms. Vaneesa Agrawal, Advocate/b.SuvanLawAdvi sors Shyam Mehta,Sr. Adv - i/b K. Ashar and Co.
31	SEBI Appeal	MA.No. 91/2017 AND 82/2017	Rohini Vijaysingh Patwardhan Vs. SEBI	Ravi Ramaiya, CA Mihir Mody, Adv i/b K.Ashar and Co.
32	SEBI Appeal	83/2017	Rohini Vijaysingh Patwardhan Vs. SEBI	Ravi Ramaiya, CA Shyam Mehta,Sr.Adv. i/b K.Ashar and Co.

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Sr No.	Case Type	MA.No.	Name of Parties	Name of Advocates
33	SEBI Appeal	MA.No. 95/2017 AND 87/2017	Shrenik Nalin Jhaveri Vs. SEBI	Ravi Ramaiya, CA Mihir Mody, Adv. i/b K.Ashar and Co.
34	SEBI Appeal	MA.No. 108/2017 AND 94/2017	Mr. Baldevbhai Shankerlal Patel and Anr. Vs. SEBI	Akansha Jain, PCS Vishal Kanade, Adv i/b The Law Point
35	SEBI Appeal	MA.No. 110/2017 AND 98/2017	Pritishkumar Chatterjee Vs. SEBI	Mr. Ravi Ramaiya, CA i/b Shah and Ramaiya Associates Mihir Mody, Adv- i/b K. Ashar and Co.
36	SEBI Appeal	MA.No. 111/2017 AND 99/2017	Jignesh Mahesh Amin Vs. SEBI	Ravi Ramaiya, CA - i/b Shah and Ramaiya Ass Mihir Mody, Adv- i/b K. Ashar and Co.
37	SEBI Appeal	MA.No. 112/2017 AND 100/2017	Atul Moreshwaar Save Vs. SEBI	Ravi Ramaiya, CA- i/b Shah and Ramaiya Mihir Mody, Adv- i/b K. Ashar and Co.
38	SEBI Appeal	MA.No. 117/2017 AND 105/2017	Cellour Marketing Pvt. Ltd. Vs. SEBI	i/b Suvan Law Advisors Mihir Mody, Adv- i/b K. Ashar and Co.
39	SEBI Appeal	MA.No. 151/2017 AND 116/2017	Anil Satyanarayan Roongta and Anr. Vs. SEBI	Ravi Ramaiya, CS- i/b Shah and Ramaiya Mr. Mihir Mody, Advocate- i/b K. Ashar and Co.

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Sr No.	Case Type	MA.No. 176/2017 AND	Name of Parties	Name of Advocates
40	SEBI Appeal	124/2017	Jayshree Kishor Dholakia and Anr. Vs. SEBI	Akansha Jain, PCS i/b Amit R DadheechandAssociates Vishal Kanade,Adv i/b The Law Point
41	SEBI Appeal	MA.No. 203/2017 AND 160/2017	Uttam Chunnilal Jain and Anr. Vs. SEBI	Akansha Jain, PCS Mr. Pulkit Shukramani, Advocate- i/b The Law Point
42	SEBI Appeal	164/2017	Mr. Suresh Chinde Gowda Vs. SEBI	Akansha Jain, PCS Pulkit Sukhramani,Adv. i/b The Law Point
43	SEBI Appeal	222/2017	Shailesh Baldevbhai Patel and Anr. Vs. SEBI	Ms. Akansha Jain, PCS Vidhi Jhawar,Adv. i/b The Law Point
<u>Admission Disposal</u>				
44	SEBI Appeal	327/2014	Rajiv R. Sanghavi Vs. SEBI	P.N. Modi, Sr. Adv.i/b. Joby Mathew and Associates Iqbal Chagla, Sr. Adv. i/b.K.Ashar and Co.
45	SEBI Appeal	329/2014	Nilesh Kapadia Vs. SEBI	Zal Andhyarujina,Adv i/b.Jobymathew and Associates Mr. Kevic Setalvad, Sr. Adv. i/b.K.Ashar and Co.

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46	SEBI Appeal	337/2014	Chandrakant P. Mehta Vs. SEBI	Mr. Naushad Engineer, Adv i/b Ajay Kandhar and Co. Mr. Kevic Setalvad, Sr. Adv. i/b.K.Ashar and Co.
47	SEBI Appeal	338/2014	Dipti Paras Mehta Vs. SEBI	Mr. Naushad Engineer, Adv i/b Ajay Kandhar and Co. Mr. Kevic Setalvad, Sr. Adv. i/b.K.Ashar and Co.
		MA.No. 53/2016 AND		
48	SEBI Appeal	126/2015	M/s. KIM Infrastructure and Developers Ltd and Others Vs. SEBI	Gaurav Joshi, Sr. Adv i/b Keshav Borhade, Advocate Mr. Shyam Mehta, Sr Adv i/b K.Ashar and Co.
		MA.No. 230/2015 AND		
49	SEBI Appeal	157/2015	M/s. MVL Limited and Ors. Vs. SEBI and Anr.	Mr. P.N. Modi, Senior Advocate Mr. Kevic Setalvad, Senior Advocate
		MA.No. 333/2015 AND		
50	SEBI Appeal	158/2015	Uma Upadhyay and Ors. Vs. SEBI and Anr.	Mr. Vinay Bhasin, Senior Advocate Mr. Kevic Setalvad, Senior Advocate
		MA.No. 54/2016 AND		
51	SEBI Appeal	314/2015	M/s. KIM Infrastructure and Developers Ltd. Vs. SEBI	Gaurav Joshi, Sr. Adv i/b Keshav Borhade, Advocate Rafique Dada, Sr. Adv. I/b The Law Point
52	SEBI Appeal	447/2015	Kalpbut Real Estate Ltd. and Others Vs. SEBI	Pankaj Uttaradhi, Adv i/b M/s. Vishesha Law Services Shyam Mehta, Sr. Adv. i/b K.Ashar and Co.
53	SEBI Appeal	448/2015	Smt. Rajeshwari Senegar and Anr. Vs. SEBI	M.S. Bhardwaj, Advocate Shyam Mehta, Sr. Adv. i/b K.Ashar and Co.

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54	SEBI Appeal	450/2015	IL and FS Engineering and Construction Co. Ltd. Vs. SEBI	Iqbal Chagla, Sr. Adv.- i/b S and R Associates Mustafa Doctor, Senior Advocate-i/b- The Law Point
55	SEBI Appeal	456/2015	Bhavesh Patel and Others Vs. SEBI	Deepak Dhane, Adv i/b Joby Mathew and Associates Mr. Gaurav Joshi, Sr. Adv. i/b. K.Ashar and Co.
56	SEBI Appeal	513/2015	Mr. Ramesh D. Patel and Others Vs. SEBI	Rohan Mathur,Adv. i/b M/s. Vertices Legal Mr.Gaurav Joshi, Senior Advocate i/b The Law Point
		MA.No. 357/2015 AMD		
57	SEBI Appeal	525/2015	Savjibhai D. Patel and Anr. Vs. SEBI	Vinay Chauhan,Adv i/b Corporate Law Chambers India Mr. Gaurav Joshi,Senior Advocate i/b The Law Point
58	SEBI Appeal	526/2015	Shantibhai M Chanchpara and Anr. Vs. SEBI	Mr. Anant Upadhyay, Advocate Mr. Gaurav Joshi,Senior Advocate i/b The Law Point
		MA.No. 369/2015 AMD		
59	SEBI Appeal	531/2015	Swarn Sarita Gems Ltd. Vs. SEBI	Vinay Chauhan,Adv i/b Corporate Law Chambers India Mr. Gaurav Joshi,Senior Advocate i/b The Law Point
		MA.No. 379/2015 AMD		
60	SEBI Appeal	535/2015	Ms. Urvashi J Patel Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Gaurav Joshi,Senior Advocate i/b The Law Point

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Sr No.	Case Type	MA.No. 380/2015 AND	Name of Parties	Name of Advocates
61	SEBI Appeal	536/2015	Mr. Jayesh S Patel Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Gaurav Joshi,Senior Advocate i/b The Law Point
62	SEBI Appeal	3/2016	Advik Textiles and Realpro Pvt. Ltd. Vs. SEBI	P.N. Modi, Sr. Adv. Tomu Francis, Adv.- i/b - ELP
63	SEBI Appeal	156/2016	Sonia Nagpal Vs. SEBI	Mr.S.D.Anand,Senior Advocate Vikram Nankani,Sr. Adv.i/b.Tomu Francis,Adv.-ELP
64	SEBI Appeal	157/2016	Gajendra Nagpal Vs. SEBI	Mr.S.D. Anand, Senior Advocate Vikram Nankani,Sr. Adv.i/b.Tomu Francis,Adv.-ELP
65	SEBI Appeal	158/2016	Kaushal Kumari Nagpal Vs. SEBI	Mr. S.D.Anand, Senior Advocate Vikram Nankani,Sr. Adv.i/b.Tomu Francis,Adv.-ELP
66	SEBI Appeal	377/2016	Prism Infracon Ltd. Vs. SEBI	Gautam Tiwari,Adv. i/b. M/s. Probus Legal, Partner Gaurav Joshi,Sr. Adv. i/b K.Ashar and Co.
67	SEBI Appeal	395/2016	Nimesh Vishnubhai Suthar Vs. SEBI	Joby Mathew and Associates Mr. Gaurav Joshi, Adv-i/b-Juris Corp

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68	SEBI Appeal	411/2016	Mr. Lavjibhi Dalia and Anr. Vs. SEBI	Ms. Kruttika Pokle, Advocate Durgesh Khanapurkar, Advocate-i/b-Juris Corp
69	SEBI Appeal	6/2017	Debasis Padhy Vs. SEBI	Ms. Vaneesa Agrawal, Advocate-i/b Suva n Law Advisors Ms. Tapaswini Sawant, Advocate-i/b Juris corp
70	SEBI Appeal	86/2017	NicerGreenHsg InfstrcDvlpsLtd and Ors. Vs. SEBI	and A. Borgikar, Adv. i/b M/s. Dhaval Vussonji Alliance Pulkit Sukhramani, Advocate i/b The Law Point
			MA. NO. 109/2017 AMD	
71	SEBI Appeal	96/2017	Kamal Jitendra Katkoria Vs. SEBI	Deepak Dhane, Adv i/b Joby Mathew and Associates Mr. Rajesh Nagori, Advocate- i/b
72	SEBI Appeal	148/2017	Khoday India Ltd. and Others Vs. SEBI	Mustafa Doctor, Sr. Adv-i/b. M.S. Bodhanwalla, Advocate Mr. Kumar Desai, Advocate- i/b MDP and Partner
			MA. NO. 249/2017 AMD	
73	SEBI Appeal	158/2017	Falcon Tyres Limited and Ors. Vs. SEBI	Kumal Mehta, Adv-i/b-Abhijeet Ma rathe, Advocate
74	SEBI Appeal	227/2017	Hybrid Financial Services Limited Vs. BSE Ltd. and Ors.	K. Chandramouli, Director V. Shah, Adv-R1, R. Agrawal, Adv-R2, None for R3

CORAM:- HON'BLE SHRI JUSTICE J.P. DEVADHAR / DR. C.K.G. NAIR

RA Hearing

75	SEBI Appeal	150/2016	SEBI Vs. Ashok Bhagat	P. Sukhramani Adv i/b. The Law Point
			RA. NO. 5/2017 MA. NO. 109/2016 AMD	